

(a) whether there is any proposal to allow free travel in Delhi Transport Corporation buses in Delhi to all students on the basis of their identity cards; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) No, Sir.

(b) Do not arise.

#### Statehood to Delhi

237 SHRI MADHAVRAO SCINDIA:  
SHRIMATI M. CHANDRASEKHAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to grant complete Statehood to Delhi with a legislative assembly;

(b) if so, the broad features of the new set up; and

(c) the steps taken in that direction?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (c). The Committee submitted its Report to the Government only on the 14th December, 1989, and it is presently under examination.

#### Promotion of Prawn Cultivation In Karnataka

238. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a great scope for promoting prawn cultivation in Karnataka;

(b) if so, the steps taken in this regard;

(c) whether Government have set up any prawn hatchery in Karnataka; and

(d) if so, the results achieved so far?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The estimated potential for development of brackishwater aquaculture in Karnataka is about 8,000 ha. For judicious utilisation of these resources for promotion of prawn farming a Brackishwater Fish Farmers' Development Agency (BFDA) has been set up in Uttara Kannada district during 1988-89, with jurisdiction to cover Dakshina Kannada district also. This BFDA would bring under prawn farming about 50 ha. area per annum on full development by providing the requisite financial, technical and extension support to the beneficiaries.

(c) Yes, Sir.

(d) Under the Centrally Sponsored Scheme 'Integrated Brackishwater Fish Farm Development', a prawn hatchery has been sanctioned during 1989-90 at Kumta in Uttara Kannada at a total cost of Rs. 33.25 lakh for producing 10 million post larva-20 of tiger prawn per annum. Construction of this hatchery is in progress.

#### Construction of Fishing Harbours along Karnataka Coast

239. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken up the construction of some fishing harbours in Karnataka;

(b) if so, the details thereof;

(c) the number of fishing harbours

commissioned so far;

(d) the amount of central assistance released to Karnataka for the construction of fishing harbours; and

(e) the details of the progress made in

the construction work?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) The details of the fishery harbours sanctioned for Karnataka are given below:

<i>Sl. No.</i>	<i>Name of Harbour</i>	<i>District</i>	<i>Estimated Cost (Rs. in Lakhs)</i>
1	2	3	4
1.	Karwar	Uttara Kannada	29.60
2.	Malpe	Dakshina Kannada	426.00
3.	Honnavar	Uttara Kannada	75 00
4.	Mangalore	Dakshina Kannada	99 95
5.	Tadri	Uttara Kannada	687.82

(c) The following fishery harbours have been commissioned.

Karwar

Malpe

Honnavar

(d) Plan-wise release of Central assistance to Government of Karnataka for the construction of fishery harbours is given below.

<i>Plan</i>	<i>Amount (Rs. in Lakhs)</i>
4th Plan	40.90
5th Plan	184.03
Annual Plan 1978-79	95.53
6th Plan	62.50
7th Plan	41.26

(e) The fishery harbours at Karwar, Malpe and Honnavar, have been commissioned. The fishery harbours at Mangalore and Tadri are under construction. The progress of works at Mangalore fishery harbour is 50 per cent. The fishery harbour at Tadri is nearing completion.

#### **Digital Transmission between Cities in India and Pakistan**

240. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have a proposal to introduce digital transmission between some cities of India and Pakistan; and

(b) if so, the details of different cities in both the countries identified therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICA-